

- (d) the number reinstated;
- (e) the number of temporary employees discharged from service; and
- (f) the number reverted to lower grades and scales of pay?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (f). A statement is laid on the Table. [See Appendix II, annexure No. 16].

(c) Appeals are preferred by the affected employees to the appellate authorities in different parts of the country. Hence, the number of such appeals pending with the authorities is not readily available.

Drilling in Jawalamukhi

976. { Shri Hem Raj:
Shri D. C. Sharma:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the drilling operation work at Jawalamukhi has come to a close;

(b) if so, the use to which the buildings and structures built for the staff of the Oil and Natural Gas Commission will be made; and

(c) whether the roads constructed for the drilling sites will be retained by the Commission or their control will be handed over to the local bodies or State Government?

The Minister of Mines and Oil (Shri K. D. Malavia): (a) Yes, Sir, for the time.

(b) and (c). The matter is under consideration of the Oil and Natural Gas Commission.

Convention of Khaksars

977. { Shri Hem Raj:
Shri Raghunath Singh:
Shri A. M. Tariq:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a convention of the Khaksars was held in Uttar Pradesh in May last;

(b) whether it is also a fact that it is communal organisation; and

(c) if so, what steps do Government propose to save the secular nature of the democratic state from the adverse effect of such communal organisations?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) An all-India Ijtema of the Khaksar Jammaat was held in Kanpur from the 19th to the 21st May, 1961.

(b) The Khaksar Jammaat is a militant organisation whose activities frequently take on a communal complexion.

(c) Government will take such action under the law as may be necessary in any particular circumstances.

Late Duty Allowance

978. { Shri P. C. Borooh:
Shri Pangarkar:
Shri Ram Garib:
Shri Vajpayee:
Shri Aurobindo Ghosal:
Shri P. G. Deb:
Maharajkumar Vijaya
Ananda:

Will the Minister of Finance be pleased to state:

(a) whether Government have taken a decision as to the Late Duty and Holiday compensatory allowance payable to Central Government Employees in pursuance of the Pay Commission's recommendations;

(b) if so, what is the decision; and

(c) from what date it has taken effect?

The Minister of Finance (Shri Morarji Desai): (a) Presumably, the Question relates to the recommendations of the Pay Commission contained in Part IV of Chapter XXXV of their Report. If so, the answer is in the affirmative.

(b) The decision is contained in the Ministry of Finance Office Memorandum No. 9(5)-E.II(B)/60, dated the 1st June, 1961, copies of which have been placed in the Parliament Library for reference.

(c) 1st June, 1961.

National Integration

979. **Shrimati Maimoona Sultan:** Will the Minister of Education be pleased to state:

(a) whether the Government have launched a scheme for the production and distribution of leaflets, short stories and songs designed to promote a sense of national integration among the school children; and

(b) if so, how many such pieces have been produced and distributed so far?

The Minister of Education (Dr. K. L. Shrimali): (a) A scheme for the purpose is included in the third Plan and its details are being examined at present.

(b) Does not arise.

Bauxite Deposits

980. { **Shrimati Maimoona Sultan:**
Shri Bahadur Singh:
Shri Nek Ram Negi:
Shri P. G. Deb:
Shri Arjun Singh Bhadauria:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether large scale bauxite deposits have been located in Kutch by the experts of the Geological Survey of India;

(b) if so, the estimated reserve of the deposits there; and

(c) whether a scheme has since been drawn to exploit these deposits?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The reserves of various grades are estimated at 6 million tonnes.

(c) Further work by the Geological Survey of India is being continued during the current year. The question of drawing up any scheme for exploitation of these deposits does not arise at this stage.

दिल्ली में मैट्रिक के बाद की शिक्षा के लिये छात्रवृत्तियां

६८१. श्री नवल प्रभाकर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष १९६०-६१ में दिल्ली में मैट्रिक के बाद की शिक्षा के लिये छात्रवृत्तियों की कितनी राशि मंजूर की गई; और

(ख) उस से कितने छात्रों को लाभ पहुंचा ?

शिक्षा मंत्री (डा० का० ला० श्री-माली) :

(क) और (ख). भारत सरकार की उत्तर-मैट्रिक छात्र-वृत्ति योजना के अन्तर्गत भारत में अध्ययन के लिये दिल्ली के विद्यार्थियों को १९६०-६१ में २ छात्रवृत्तियां दी गई और इस उद्देश्य के लिये ६०० रुपये स्वीकृत किये गये ।

दिल्ली में जूनियर टेकनिकल स्कूल

६८२. श्री नवल प्रभाकर : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में कितने प्रविधिक स्कूल हैं;

(ख) इन स्कूलों में कितने छात्र हैं ; और

(ग) इन स्कूलों में की गयी प्रगति का न्यौरा क्या है ?

वैज्ञानिक अनुसंधान और सांस्कृतिक कार्य मंत्री (श्री हुमायून् कबिर): (क) से (ग). फिलहाल दिल्ली में कोई जूनियर टेकनीकल स्कूल नहीं है । भारत सरकार ने हाल ही में दिल्ली प्रशासन का यह प्रस्ताव सिद्धान्तन मान लिया है कि तीसरी पांच साला योजना में